

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 134 OF 2015 &
IA Nos. 212 & 213 of 2015**

Dated: 31st March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Spentex Industries Ltd. ...Appellant(s)
Versus
Madhya Pradesh Electricity Reg. Comm. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Balecha

Counsel for the Respondent(s): Ms. Ritika Singhal for R.1

Mr. G.Umapathy for R.5

ORDER

Learned counsel for the appellant is stated to be in some personal difficulty. At his request, the matter is adjourned to

12.05.2016.

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**